

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-504
IB-502/ND/2023

IN THE MATTER OF:

National Agricultural Cooperative
Marketing Federation Ltd.

....Applicant

Vs.

Synergy Petro Products Pvt. Ltd.

.....Respondent

SECTION

U/s 9 of IBC

Order delivered on 06.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rupesh Kr Sinha, Adv.

For the Respondent : Ms. Priya Soni, Adv.

ORDER

This Tribunal vide order dated 08.01.2024 given a last opportunity to the Operational Creditor to file their rejoinder. Although the rejoinder is now on record.

List the matter before the Regular Bench on **08.03.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)